CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

Contempt Petition No. 180/00046/2018 in Original Application No.280 of 2005

Monday, this the 19th day of November, 2018

CORAM:

Hon'ble Mr.E.K.Bharat Bhusan, Administrative Member Hon'ble Mr.Ashish Kalia, Judicial Member

Dr.B.Sasikumar, aged 62 years S/o.Bhaskaran Pillai.K.N (late) Retired Principal Scientist and Head Indian Institute of Spices Research Marikunnu P.O, Calicut – 12 Residing at:SEKT D-6,VARADA Kurup's Lane, Sasthamangalam Thiruvananthapuram -10

Petitioner

(By Advocate – Mr.T.C.G Swamy)

Versus

- 1. Dr.Trilochan Mohapatra
 Secretary (DARE) and Director General
 Indian Council of Agricultural Research
 Krishi Bhavan, New Delhi 110 001
- Dr.Nirmal Babu
 Director
 Indian Institute of Spices Research (ICAR)
 Marikunnu P.O, Calicut 12

.... Respondents

(By Advocate – Mr.P.Santhosh Kumar)

This Contempt Petition having been heard on 19.11.2018, the Tribunal on the same day delivered the following:

ORDER(ORAL)

By Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

Smt.Kala representing Mr.T.C.G Swamy, learned counsel for the petitioner submits that CP(C) may be closed granting the applicant liberty to approach this Tribunal, if any residual benefit remains. CP(C) is closed granting liberty to the applicant to approach this Tribunal, if any residual benefit remains. Notices shall stand discharged.

(ASHISH KALIA) JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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List of Annexures

Annexure P1 - True copy of the order dated 8^{th} August 2007 in O.A No.280/2005 rendered by this Tribunal

Annexure P2 - A true copy of the judgment dated 26^{th} Nov. 2007 rendered by the Hon'ble High Court of Kerala in WP(C) No.34046/2007

Annexure P3 - A true copy of the judgment in C.A No.1102 of 2011 dated 23rd August 2017 rendered by the Hon'ble Apex Court

Annexure P4 - A true copy of the representation dated 14.9.2017, addressed to the first respondent in the OA along with the forwarding letter

Annexure P5 - A true copy of reminder dated 12.10.2017

Annexure P6 - A true copy of order in Review Petition © no.748/2018 in C.A No.1102 of 2011 dated 21.3.2018, rendered by the Hon'ble Apex Court.

Annexure R2(a) True copy of the order F.No.5/56/Pay Fixation/Bills/2018-19 dated 28.8.2018

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